

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3274  
TO BE ANSWERED ON 09.08.2023**

**INCREASING DEPLOYMENT OF GRP**

**3274. SHRI JUAL ORAM:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Government has a proposal to increase the deployment of Government Railway Police (GRP) in the East Coast Railways and South East Central Railways;**
- (b) if so, the present strength of GRP in each of these Railway Zones;**
- (c) the extent of increase of the strength of GRP proposed to be made; and**
- (d) the steps taken by the Government in this regard?**

**ANSWER**

**MINISTER OF RAILWAYS, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY  
(SHRI ASHWINI VAISHNAW)**

**(a) to (d) A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 3274 BY SHRI JUAL ORAM TO BE ANSWERED IN LOK SABHA ON 09.08.2023 REGARDING INCREASING DEPLOYMENT OF GRP**

**(a) to (d) Government Railway Police (GRP) is a wing of State Police which functions under the control of respective States. The guidelines for creation of the posts in GRP provide that State Government may submit their proposals to the General Managers of the Zonal Railways concerned after getting approval of their respective finances. The General Managers will get these proposal examined in consultation with their associated finance and, if considered feasible, forward it to Railway Board for approval of the Ministry of Railways. State of Chhattisgarh has submitted a proposal in this regard.**

**Present strength of GRP in East Coast Railway is 712 and in South East Central Railway is 464.**

**As such, any assessment of requirement of man power and initiation of proposal for augmentation of GRP falls in the domain of concerned States and considered by the Ministry of Railways as per extant provisions.**

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